

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 425 OF 2023

IN THE MATTER OF:

Deepika Khari

....PETITIONER

VERSUS

State of Uttarakhand & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 17.02.2025)

Deepika Khari

....PETITIONER

VERSUS

- 1. Ministry of Environment, Forest and Climate Change**
Through The Secretary,
Indira Paryavaran Bhawan Jorbagh Road, New Delhi – 110 003
Email: secy-moef@nic.in (Respondent No.1)
- 2. State of Uttarakhand**
Through Principal Secretary,
Ministry of Environment, Forest and Climate Change,
85, Rajpur Road, Dehradun, Uttarakhand
Email: moef.ddn@gmail.com (Respondent No.2)
- 3. Principal Chief Conservator of Forest (HoFF), Dehradun**
87, Rajpur Road, Dehradun-248 001, Uttarakhand
Email: pccf-forest-uk@nic.in (Respondent No.3)
- 4. Chief Wildlife Warden, Dehradun**
Uttarakhand, 85, Rajpur Road, Dehradun, Uttarakhand
Email: pccfwildlife-forest-uk@nic.in (Respondent No.4)
- 5. Divisional Forest Officer, Dehradun**
85, Rajpur Road, Dehradun, Uttarakhand
Email: neeraj.sharma@forest.uk.gov.in (Respondent No.5)
- 6. Forest Survey of India, Dehradun**
Kaulagarh Road, P.O. IPE Dehradun - 248195. Uttarakhand
Email: dgfsi@fsi.nic.in/jdtfi@fsi.nic.in (Respondent No.6)
- 7. Central Pollution Control Board**
Through its Member Secretary, Parivesh Bhawan,
East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in (Respondent No.7)